

Rep. by Act 56 of 1974, S. 2 and Sch. I

THE CONTINGENCY FUND OF INDIA (AMENDMENT)
ACT, 1970

No. 20 OF 1970

[21st May, 1970]

An Act to amend the Contingency Fund of India Act, 1950.

BE it enacted by Parliament in the Twenty-first Year of the Republic of India as follows:—

Short title. 1. This Act may be called the Contingency Fund of India (Amendment) Act, 1970.

Amendment of section 2. 2. In section 2 of the Contingency Fund of India Act, 1950, for the words "fifteen crores of rupees", the words "thirty crores of rupees" shall be substituted.